## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/217/2016

NAME OF THE PETITIONER(S)

: S. Gowri and 2 others

NAME OF THE RESPONDENT(S)

: Swadharma Swarajya Sangha

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. DESIKAN'B.

For A.K. Mylsamy

Associates.

P. P. P3

Denilon B.

2. Prithvira (Proxybunsel)

m15 susha reddy

**ORDER** 

Shri B Desikan, counsel for petitioners present. Shri Prithviraj, proxy counsel representing senior counsel for R1 present. In relation to the issue under reference some matters are pending before the Hon'ble High Court wherein one Administrator has been appointed. Both the counsels are directed to provide latest status of the appeal pending and the mandate of the Administrator in order to determine as to whether or not the presence of the Administrator is required in this matter. As requested by the counsel for petitioner in CA72/2011 which was filed way back in 2011. Counsel for the respondents is directed to file counter in the CA within a fortnight by serving a copy of the same to the other side. Put up on 15.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tarig) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)